

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 4401/2024

(Arising out of impugned final judgment and order dated 07-03-2018 in CRLA No. 7701/2010 passed by the High Court Of Judicature At Allahabad)

BHAGAT

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.47602/2024-CONDONATION OF DELAY IN FILING and IA No.47603/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.47601/2024-EXEMPTION FROM FILING O.T.)

Date : 07-03-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Ram Lal Roy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

The appeal to be tagged with Criminal Appeal No.516/2019.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR